

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TALIN INTERIOR PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TALIN INTERIOR PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/09/2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51109KA2007PTC061967
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	189 & 190, 1st Stage, 3rd Block, 15th Cross, HBR Layout, Kacharakanahalli, Kalyanagar, Post, Bangalore, Karnataka, India, 560043
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01/03/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige Address: No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	31/03/2025

Notice is hereby given that M/s. TALIN INTERIOR PRIVATE LIMITED has commenced voluntary liquidation on 01/03/2025.

The stakeholders of TALIN INTERIOR PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 31/03/2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/03/2025
Place: Bangalore


Thirupal Gorige
Liquidator

